

(b) whether all types of medical facilities are available in these hospitals;

(c) if not, the reasons therefor;

(d) whether the Union Government propose to establish new military hospitals having all types of medical facilities in the State; and

(e) if so, the likely time and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) In Maharashtra Military Hospitals are located at Pune, Kirkee, Ahmednagar, Aurangabad, Deolali, Kamptee, Pulgaon, Khadakwasala, Bombay and Lonavala.

(b) Yes, Sir.

(c) Does not arise.

(d) and (e). There is at present no proposal to establish any new Military Hospital in the Maharashtra State.

#### **Mega City**

719. SHRI KASHIRAM RANA :  
SHRI MAHESH KANODIA :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Gujarat State has requested the Union Government to declare Ahmedabad as Mega City;

(b) if so, the reaction of the Union Government thereto;

(c) the time by which the declaration is likely to be made; and

(d) whether the Planning Commission have declared Bombay, Calcutta, Madras, Bangalore, Hyderabad and Delhi as Mega Cities on the basis on 1991 census?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF

PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) Yes, Sir. The request was made in the context of inclusion of Ahmedabad city in the Centrally Sponsored Scheme for Infrastructural Development in Mega Cities.

(b) to (d). Neither the Planning Commission nor this Ministry declares any city as "Mega City". However, for the purpose of the Centrally Sponsored Scheme for Infrastructural Development in Mega Cities, Urban agglomerations with a population of 4 million and above as per 1991 Census, have been treated as Mega Cities. The said Scheme is applicable to Bombay, Calcutta, Madras, Hyderabad and Bangalore. The Scheme does not apply to Delhi. The population of Ahmedabad urban agglomeration as per 1991 Census is 3.31 million. Since Ahmedabad urban agglomeration does not fulfil the basic criterion of four million population as per 1991 Census, the Scheme is not applicable to Ahmedabad at this stage.

#### **Agriculture as Compulsory Subject**

720. SHRI MOHAMMAD ALI ASHRAF FATMI :  
SHRI RAM TAHAL CHOUDHARY :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to include agriculture as a compulsory subject in the Tenth Standard in the schools of rural areas;

(b) whether the Government also propose to introduce employment oriented subjects such as horticulture and animals husbandry in the schools;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION) (DR. KRUPASINDHU BHOI) : (a) The National Council of Educational Research and Training (NCERT)'s curriculum for Elementary and Secondary Education does not provide for Agriculture as a compulsory subject. However, agriculture is being taught in schools in one form or the other through environmental studies, work experience and biology.

(b) to (d). Under the Centrally Sponsored scheme of Vocationalisation of Secondary Education at +2 level, a number of Agriculture related vocational courses, i.e. Horticulture, Crop Production, Sheep and Goat Husbandry